

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.221- IA(Plan)/17(AHM)2024
ITEM No.222- IA/1342(AHM)2023
ITEM No.223- IA/921(AHM)2024
in
CP(IB)/334(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Rekha Pankaj Maheshwari Prop. Shree Laxmira AlloysApplicant
V/s

Dharma Extrusions Private LimitedRespondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sahil Rao, Adv. in IA 921 of 2024
For the RP : Mr. Harshal Patel, Adv. for Mr. Lalit Patel, Adv.
Mr. R C Lodha Resolution Professional in person
For the Respondent : Mr. Nipun Singhvi, Adv. a.w Mr. Mayur Jugtawat
in IA 1342 of 2023 for R-1 & 2
Mr. Mohit Kumar Gupta in IA 1342 of 2023 for R-3
Mr. Sahil Rao, Adv. in IA 1342 of 2023 for R-4 & 5
For the Respondent : Mr. Harshil Patel, Adv. in IA 921 of 2024

ORDER

IA (Plan) 17 of 2024 & IA 1342 of 2023

List for further consideration on 04.09.2024.

IA 921 of 2024

Partly Heard Ld. Counsel for the applicant and Resolution Professional. Both sides are directed to file written submissions not more than two to three pages within one-week.

List for filing written submissions on 04.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)